

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 75 OF 2018

Dated: 07th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Everest Power Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri
Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Mr. Utkarsh Singh
For Mr. Anand K. Ganesan /R-2

ORDER

Learned counsel for the third Respondent submits that they do not propose to file any reply in this case.

Learned counsel for both the parties submitted that pleadings are completed in this matter and the same may kindly be listed for hearing.

List the matter for hearing on **04.09.2019.**

(S.D. Dubey)
Technical Member

pr/vt

(Justice Manjula Chellur)
Chairperson